

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 65/2001  
CA NO.

CORAM:



PRESENT: CHIEF JUSTICE M.M. KUMAR  
Hon'ble PRESIDENT

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

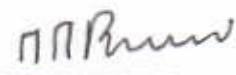
NAME OF THE COMPANY: M/s. Aar Gee Board Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 634A of the Companies Act 1956.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ashish Adva Haldh	Advocate	Respondent	
2	RAJIV BAHL	Advocate	Petitioners.	

Order

Orders reserved.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

22<sup>nd</sup> August, 2016  
(P.K. Sud)